

- (b) the progress made in this regard so far;
- (c) the number of cases in which charge-sheet have been filed during the above period; and
- (d) the number of cases in which charge-sheets are likely to be filed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) A total of 171 cases were taken up by CBI in Gujarat for investigation, during the years 1994, 1995 and 1996, as under :

Year	No. of Cases Regd.
1994	62
1995	54
1996	55
Total :	171

(b) and (c) Out of the above 171 cases including those cases which were pending investigation before 1994, charge-sheets have been filed in the court of law, in 110 cases after finalisation of investigation and 34 cases have been referred to the concerned Ministries/Departments for regular departmental action.

(d) No time frame can be indicated for filing of charge-sheet which depends on inter-alia the nature of available evidence. After completion of investigation, the cases are scrutinised, the evidence assessed by Senior Law Officers etc. of the CBI to determine on merits of each case, whether there is sufficient evidence for filing a charge-sheet.

Migration

2820. SHRI TARIQ ANWAR :
 PROF. OM PAL SINGH NIDAR :
 SHRI ANANT KUMAR HEGDE :

Will the PRIME MINISTER be pleased to state :

- (a) whether mass migration has been reported from militancy affected areas of Rajouri district of Jammu and Kashmir;
- (b) if so, the reasons therefor;
- (c) the total number of families reported to have migrated from Darhal and Budhal areas of the district to safer places; and
- (d) the steps taken to bring the migrants back?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d) According to available information there has not been any mass

migration from Rajouri district of Jammu and Kashmir. However, temporary migration of around 125 families from Darhal and Budhal areas in Rajouri district were reported. After assurances were given by the local administration and various confidence building measures taken, the families are reported to have returned to their native places. The measures taken to contain terrorist activities and possibilities of migration include establishment of Village Defence Committees, intensified vigilance/patrolling on the border/LOC and in the hinterland, sustained operations to flush out militants, establishment of pickets in vulnerable areas, efforts to further strengthen and reactivate the local police, strengthening of the intelligence machinery, streamlining of the arrangements for coordination among the various security agencies, etc.

The operations of the Security Forces and various aspects of the Security Situation are being kept under close and continuous review both at the State and Central Governments level.

Occupation of Accommodation

2821. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

- (a) the names of former Ministers in occupation of residential accommodation allotted to them as Minister as on January 1, 1997; and
- (b) the names of former MPs in such occupation as on January 1, 1997?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

MPLADS Changes and Allocation

2822. SHRI NARAYAN ATHAWALAY : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) whether the Government have restructured Member of Parliament Local Area Development Scheme;
- (b) if so, the details of the changes carried out and present status of the scheme;
- (c) total funds allocated for the current year;
- (d) the funds released so far; and
- (e) the reasons for delay in release of funds?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a), and (b) Revised guidelines for MPLAD Scheme were